



2026:AHC:27013-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1295 of 2026

Girjesh Kumar Dwivedi @ Girjesh Dwivedi

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Hriday Raj Tripathi
Counsel for Respondent(s)	:	G.A., Sushil Kumar Pandey

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned counsel for the respondent nos. 4 and 5 and learned AGA for the State.
2. At the very outset, learned A.G.A. has pointed out that in the instant case, the investigation has already been concluded and the final report has been submitted in favour of the petitioner.
3. Learned counsel for the petitioner could not dispute the aforesaid fact but states that he does not want to press this writ petition and seeks to withdraw it.
4. In view of the above, this writ petition is dismissed as withdrawn.

February 6, 2026

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(Achal Sachdev,J.) (Rajiv Gupta,J.)